Central Administrative Tribunal Principal Bench

C.P.No.81/98 in C.P.No.183/97 O.A.No.184/97



Hon'ble Mr. Justice K.M.Agarwal, Chairman Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 22nd day of April, 1998

Shri Rakesh Kumar s/o Shri Mahar Singh aged about 27 years r/o Village & P.O: Doghat District: Meerut (UP). (By Shri T.D. Yaday. Advocate)

... Applicant

Vs.

- 1. Shri N.K.Singh
 Secretary (Revenue)
 Department of Finance
 Ministry of Finance
 North Block
 New Delhi.
- 2. Shri B.Shankaran
 Chairman
 Staff Selection Commission
 Block No.12, C.G.O.Complex
 New Delhi.
- 3. Shri D.S.Negi
 Regional Director (WR)
 Staff Selection Commission
 (Army & Navy Building)
 IInd Floor
 148, N.G.R.
 Mumbai.
 (By Shri R.R.Bharati, Advocate for Respondent No.1)
 (By Shri V.S.R.Krishna, Advocate for Respondents No.2&3)

ORDER (Oral)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

Learned counsel for the applicant wants to withdraw the application for contempt (Contempt Petition No.81/98) in view of the reply filed on behalf of the respondents. Accordingly, it is hereby dismissed as withdrawn.

(K.M.Agarwal)
Chairman

(R.K.Ahooja) Member(A)

/rao/